

## Foul oil: Fried chicken outlet loses licence

Ram Sundaram | Aug 21, 2018, 12.02 AM IST

Chennai: The food safety department has suspended the licence issued to a KFC outlet near Poonamallee for not paying a fine after it failed an oil sample test.

Oil samples collected from the store were found to be substandard, said M Kavikumar, designated officer for Tiruvallur. The department imposed a penalty of Rs 5 lakh on the outlet. The owner did not pay the fine and a divisional revenue officer sent a show-cause notice.

Since there was no response to this, the local food safety officials issued another notice. "As the outlet continued to be unresponsive, we suspended its licence under Section 96 of the Food Safety and Standards Act, 1996," Kavikumar told TOI.

The act states that the defaulters licence shall be suspended till the penalty is paid.